

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-228 of 2014 in
DFR No. 1145 of 2014

Dated : 30th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Director General of Police & Anr. ... Appellant(s)
Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Ankit Swarup

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Anushree Bandhan,
Ms. Swagatika Sahoo

ORDER

On the basis of some particulars, furnished by the Learned Counsel for the Respondent with reference to the Order on 02.05.2014 passed by Haryana Electricity Regulatory Commission, Learned Counsel for the Appellant seeks some time to get instructions from his client and seeks permission to file Additional Affidavit. Accordingly, he is permitted to file Additional Affidavit.

Post the matter on **08.07.2014.**

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson